CURRENT CONTENTS

A Current Awareness Bulletin

“Containing Broad Subject Headings of
Current Articles Published in Journals
Received Recently”

National Human Rights Commission
Documentation Centre (E-Library)
April, 2018
ABOUT THE PUBLICATION

National Human Rights Commission Library is subscribing approximately 60 Indian and Foreign Journals. Foreign Journals, because of higher subscription price, are procured only in single copy. These Journals contain Scholarly Articles which may be useful to the Hon’ble Chairperson, Members, Senior Officers & Staff members of the Commission, Interns, Research Scholars and readers/users in the Library. In order to make them aware of the recent articles published in Journals subscribed in the Library, this Publication namely “Current Contents” on Quarterly basis is brought out by the Library.

This Publication arranges the latest articles published in Journals broad Subject – Headings alongwith necessary details such as Author, Title, Citation and full name of the Journal. This Publication is compiled for circulation among the Hon’ble Chairperson, Members, Senior Officers for their awareness. Photocopies of any article, which will be required by them will be provided by the Library.

We hope that this Publication will be useful.

Om Prakash
Librarian/Documentation Officer
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